

**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE),  
CHENNAI**

**Application No 26 of 2016 & M.A No 103 of 2017**

Disha, a life School and PKD College of Education  
Rep. by its Correspondent,  
Kulkapalayam Pirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002 and Ors.

.... Petitioners/Applicants

Vs.

State of Tamil Nadu,  
Rep. by its Director,  
Department of Environment,  
Fort St George, Chennai and Ors.

... Respondents

**AFFIDAVIT FILED BY PETITIONERS**

**Represented by:**



**Eshwars House of Corporate & IPR Laws  
#4 "Aishwarya", 12B/177,  
6th Street Kumaran Colony, Vadapalani,  
Chennai-600026, India  
Ph:9841081850**

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**Counsel for Petitioners**

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE),  
CHENNAI

Application No 26 of 2016& M.A No 103 of 2017

1. Disha, a life School and PKD College of Education,  
Rep. by its Correspondent,  
KulkapalayamPirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002
2. Dr. D MuthuKumaraswamy,  
KulkapalayamPirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002
3. Mr. K. MysamyGounder,  
KulkapalayamPirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002
4. Mr. K. Balasubramanian  
KulkapalayamPirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002
5. Mr. A. Gopal,  
KulkapalayamPirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002
6. Mr. R. VelusamyGounder,  
KulkapalayamPirivu,  
Kurumbalayam village,

For DISHA - A Life School



Correspondent

Achipatti post,  
Pollachi - 642002

7. Mr. A Mahendran,  
KulkapalayamPirivu,  
Kurumbalayam village,  
Achipatti post,  
Pollachi - 642002

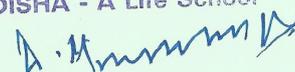
...Petitioners/ Applicants

Vs.

1. State of Tamil Nadu,  
Rep. by its Director,  
Department of Environment,  
Fort St George, Chennai
2. The Tamil Nadu Pollution Control Board  
Rep by its Member Secretary,  
Anna Salai, Chennai
3. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
266, J. Kapila Towers, 3<sup>rd</sup> floor,  
Mettupalayam Road, Coimbatore
4. M/s Unicast Alloy Pvt Ltd,  
Rep by its Director,  
KullakapalayamPirivu,  
Karumbalayam Village,  
Achipatti Post, Pollachi - 642002
5. M/s Hitech Die Cast (P) Ltd,  
Rep by its Director,  
S.F. No 77/1 & 2, 101 part, K,  
Kurumbapalayam Village,  
Pollachi - 642002

.....Respondents

For DISHA - A Life School

  
Correspondent

COMMON AFFIDAVIT OF DR. D. MUTHUKUMARASAMY

I, Dr. D. Muthukumarasamy, S/o Mr. P.K. Dharmalingam, aged about 84 years, the 2<sup>nd</sup> Petitioner above-named and the Correspondent of the 1<sup>st</sup> Petitioner, having office at Kulkapalayam Pirivu, Karumbalayam Village, Achipatti Post, Pollachi - 642002 do hereby solemnly affirm and sincerely state as follows:

1. I am the correspondent and authorised signatory of the 1<sup>st</sup> Petitioner above-named and am the 2<sup>nd</sup> Petitioner herein and as such I am well acquainted with the facts of this case. I am authorized and competent to swear this affidavit on behalf of the 1<sup>st</sup> Applicant. I am also swearing this affidavit on behalf of the other applicants.
2. I submit that the Petitioners had filed an affidavit on February 4, 2021, along with photographs documenting and placing on record proof of continuing pollution by the 4<sup>th</sup> and 5<sup>th</sup> Respondents and to bring on record the preliminary objections to the Reports submitted by the Second Respondent.
3. I submit without any prejudice to the affidavit filed on February 4, 2021, we had availed the services of Techno Enviro Consultants, an Expert in Environmental Engineering, to observe and suggest remedial measures to control the pollution levels in and around premises of Petitioner No.1. The inspection report as submitted by the expert (**'Inspection Report'**) is enclosed herewith as **Annexure 1**.
4. The Inspection Report, in its second paragraph states that the erring units are not following any scientific approach or method while disposing the black sand. Currently, the black sand (mould sand) is disposed on an empty plot of land adjacent to the factory. The expert highlighted that the said empty plot of land is located on a higher altitude as compared to the agricultural lands and that during the rainy and monsoon season the said

For DISHA - A Life School

  
Correspondent

black sand (mould sand) shall flow downwards and pollute the ground water and lower agricultural lands. The expert as part of the Inspection Report has enclosed certain photographs that evidences the pollution in the open wells, located at the downstream.

5. I submit that the Inspection Report, in its third paragraph has categorically stated, that the pollution to which the school is exposed to, is the result of stack attached to induction furnace and not from Fettling and shot blasting section. The relevant portions of Para 3 of the Inspection Report is reproduced hereinbelow:

*“From the top of the building, it is clearly visible the stack (chimney) attached to Induction furnace. Smoke emanating from the stack is moving partially towards school side & partially towards village road. In spite of thick canopy of green belt developed by DISHA A LIFE SCHOOL, still the school is facing the brunt of pollution. Here I want to say certain points. As per my observation, school is facing pollution problem because of emission generated from stack attached to induction furnace - not from Fettling & Shot blasting section (TNPCB has to check actual source of pollution).”* (Paragraph 3, page 1 of Inspection Report)

6. I submit that the expert as part of his Inspection Report has stated that the source of pollution is because of emission generated from stack attached to induction furnace and not from the fettling and shot blasting section, as indicated by TNPCB. Further, the expert has also stated that the APC measures - Venturi Wet Scrubber and Stack, carried out by Respondent No. 4 & 5, as also mentioned by TNPCB in its compliance report is not sufficient to control the air pollution. In order to curb the pollution and the falling and settling of black dust in the premises of Petitioner No.1, the expert has recommended that units (Respondent 4 & 5) need to install a settling chamber, cyclone dust collector and bag filter and that the bag

For DISHA - A Life School

  
Correspondent

filter should be attached to existing venturi scrubber. The expert stated that this process would reduce the exposure to the black dust to a great extent.

7. The Petitioners therefore are filing the present affidavit and the Inspection Report referred to above, in order to place on record new information that had come to light as result of inspection conducted by the expert. The Petitioners reserve their right to file any further affidavit with respect to the further report to be filed by the 2<sup>nd</sup> Respondent, as and when filed.
8. In light of the foregoing, apart from the prayers already sought as part of the affidavit dated 04.02.2021, it is prayed that this Hon'ble Tribunal may be pleased to:

- a) direct the 2<sup>nd</sup> Respondent to conduct fresh inspections to ascertain the source of Pollutants in 4<sup>th</sup> and 5<sup>th</sup> Respondents Industrial unit.
- b) Direct the 2<sup>nd</sup> Respondent to file a Status report post inspection, along with remedial measures to be observed by 4<sup>th</sup> and 5<sup>th</sup> Respondents.
- c) pass any further orders as this Hon'ble Tribunal may deem fit in the facts and circumstances of the case, in the interest of justice.

For DISHA - A Life School

*A. M. [Signature]*  
Correspondent

DEPONENT

Solemnly affirmed at Pollachi

BEFORE ME

On this the 24<sup>th</sup> day of February 2021

And signed his name in my

Presence.

ADVOCATE: *[Signature]*  
24.2.2021

E.KARTHIKEYAN, B.A.B.L.  
NOTARY  
(Pollachi & Valparai Taluks)  
3/10, Maranaicker Street,  
POLLACHI - 642 001.



**TECHNO ENVIRO CONSULTANTS***(Experts in Environmental Engineering)*

Plot No.34, 2nd Main Road, Velan Nagar, Valasaravakkam,  
Chennai - 600 087. Phone : Off / Res. : 2486 7220  
Mobile : 94440 14867 E-mail : technoenviro@yahoo.com

**INSPECTION REPORT**

Ref: My visit on 13/02/2021

During my visit, I observed the following and suggesting remedial measures to control the pollution levels.

1. I have walked around near compound wall of **M/s UNICAST ALLOYS PVT LTD** with **DISHA A LIFE SCHOOL PRO**, which is located adjacent to school boundary to understand the situation of the area. UNICAST installed metal sheet above compound wall to avoid deposition black dust on plants inside school compound. In spite of that I observed deposition of black dust on the leaf of plants. At that particular time, I thought it is because of dumping of black sand (mould sand) inside their premises adjacent compound wall and there is gap near fettling section.

2. Then I went behind the **UNICAST ALLOYS PVT LTD** which is located adjacent private agricultural land belongs to local farmers. At present UNICAST is disposing black sand (mould sand) on open land adjacent to factory which belongs to them.

**Photos are enclosed.** This land locates at higher altitude. Private agricultural land is located at lower side. During rainy season, rainwater with this black sand can move to downstream and pollute ground water. Already water in the open wells located at downstream was affected. **Photos are enclosed. Even the black sand (mould sand) has not classified as Hazardous waste as per Hazardous and other waste Rules, 2016** by **MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE**

**CHANGE, GOVERNMENT OF INDIA, TNPCB** is suggesting that it has to be disposed in such a way that it does not cause ground water pollution. In this case the unit has not followed scientific approach while disposing black sand. This problem has to be addressed immediately. Otherwise during coming monsoon, the land located in the downstream will be polluted.

3. Later I came to office building and observed lot of black dust accumulated inside & outside building. Then I went to top of the building. From the top of the building, it is clearly visible the stack (chimney) attached to Induction furnace. Smoke emanating from the stack is moving partially towards school side & partially towards village road. In spite of thick canopy of green belt developed by DISHA A LIFE SCHOOL, still the school is facing the brunt of pollution. Here I want to say certain points. As per my observation, school is facing pollution problem because of emission generated from stack attached to induction furnace – not from Fettling & Shot blasting section (**TNPCB has to check actual source of pollution**). As per TNPCB compliance report, the unit had provided Venturi Wet scrubber and Stack as APC measures for Induction furnace. This is not sufficient to control air pollution. The unit has to install Settling Chamber, Cyclone Dust Collector and Bag Filter. Then outlet of the Bag

For DISHA - A Life School

Correspondent

Filter to be attached to existing Venturi Scrubber. This way falling of black dust in school premises can be controlled to the maximum extent.

For **TECHNO ENVIRO CONSULTANTS**



**CHIEF EXECUTIVE**

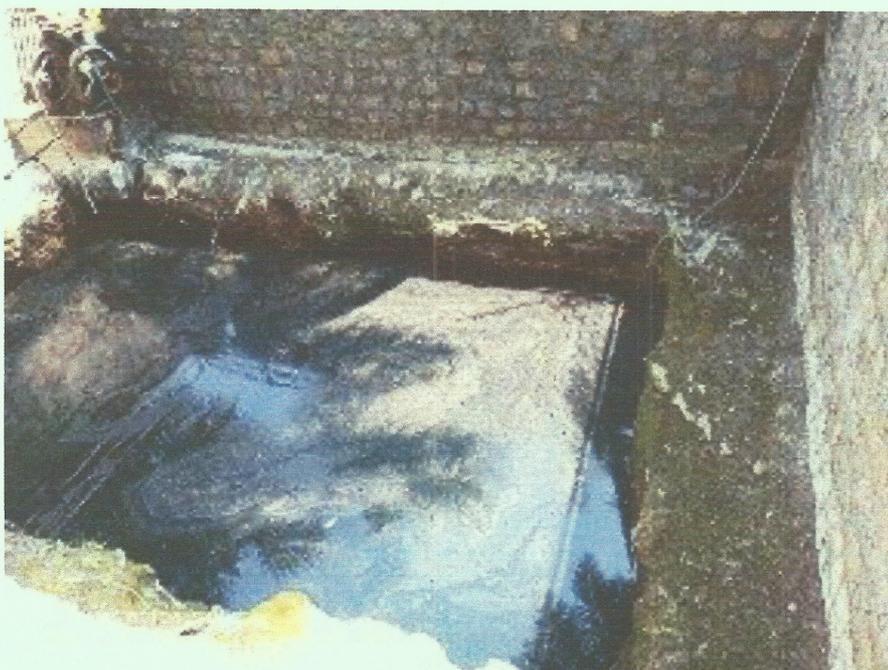
For **DISHA - A Life School**



**Correspondent**



**VIEW OF LEACHATE ACCUMULATION FROM DUMP YARD IN AN OPEN PIT**



**VIEW OF OPEN WELL LOCATED IN AGRI - LAND POLLUTED BY BLACK SAND LECHATE**

For DISHA - A Life School

*A. M. Munnappa*

Correspondent



**VIEW OF BLACK SAND (MOULD SAND) & OTHER WASTE DUMPING ON OPEN LAND**



**VIEW OF BLACK SAND (MOULD SAND) & OTHER WASTE DUMPING ON OPEN LAND**

For DISHA - A Life School

A handwritten signature in blue ink, appearing to read "D. M. ...".

Correspondent

## ANNEXURE

<b>1. Present Position:</b>		<i>Chief Executive/PROPRIETOR</i>		
<b>2. Name of Firm &amp; Address</b>		TECHNO ENVIRO CONSULTANTS, Plot No: 34, 5 <sup>th</sup> Street, Velan Nagar, Valasaravakkam, Chennai – 600 087		
<b>3. Name of Staff :</b>		D. V. S. Siva Kumar		
<b>4. Date of Birth :</b>	17.05.1963	<b>Nationality :</b>	Indian	
<b>5. Education :</b>		University of Bangalore, M.E (Environmental Engg), 1989 University of Bangalore, B.E (Civil Engineering), 1986		
<b>6. Languages :</b>		<b>Speaking</b>	<b>Reading</b>	<b>Writing</b>
	Tamil	Good	-----	-----
	English	Good	Good	Good
	Telugu	Good	Good	Good
<b>7. Employment Record :</b>				
	<b>From :</b> 2000	<b>To :</b> Present		
	<b>Employer :</b>	Techno Enviro Consultants, Chennai		
	<b>Position held</b>	Chief Executive		
	<b>From :</b> 1997	<b>To :</b> 2000		
	<b>Employer :</b>	R.K. Enviro Engineers Pvt. Ltd, Chennai		
	<b>Position held</b>	Director-Technical		
	<b>From :</b> 1991	<b>To :</b> 1997		
	<b>Employer :</b>	Kirloskar Consultants Limited, Chennai		
	<b>Position held</b>	Senior Project Manager		
	<b>From :</b> 1990	<b>To :</b> 1991		
	<b>Employer :</b>	Pure Tech Engineering Pvt. Ltd., Chennai		
	<b>Position held</b>	Environmental Engineer		
	<b>From :</b> 1989	<b>To :</b> 1990		

<b>Employer :</b>	STEM, Chennai
<b>Position held</b>	Environmental Engineer

### 11. Detailed Tasks Assigned

- Steer the team effort of environmental restoration and ecological studies.
- Ensure project objectives, feasibility analysis including financial viabilities.
- Prepare overall project plan, delivery management including Bid Documents.

### 12. Work Undertaken that Best Illustrates Capability to Handle the Tasks Assigned

<b>Name of the Assignment or Project</b>	<b><i>Design, Supply, Erection, Testing &amp; Commissioning of Water Pollution Control &amp; Air Pollution Control Systems including necessary approvals from local pollution control board</i></b>
<b>Year</b>	July 1991 To Till Date
<b>Location</b>	Tamil Nadu, India
<b>Client</b>	Different Types Of Industries
<b>Main Project Features</b>	<p><i>Specific objectives of EMP</i></p> <ol style="list-style-type: none"> <li>1. To Map the environmental profile of study area and to identify the environmental pollution hot spots.</li> <li>2. To prepare an eco management plan that includes rehabilitation and mitigation measures and</li> <li>3. To recommend guidelines for environmentally compatible land use planning.</li> </ol>
<b>Positions Held</b>	<b>Team Leader</b>
<b>Name of the Assignment or Project</b>	<b><i>Micro Level Status in Ponnaiyar River Basin and Vellar River Basin</i></b>
<b>Year</b>	Jan 2005 – March 2005
<b>Location</b>	Tamil Nadu, India
<b>Client</b>	PWD, WRO, Government of Tamil Nadu
<b>Main Project Features</b>	<ol style="list-style-type: none"> <li>1. Documenting the different types of Environmental related methodologies and technologies for rectifying the Environmental issues identified in the river basin in hard copies and digital form.</li> <li>2. Suggesting optimum and suitable preventive measures for</li> </ol>

	the Environmental issues in the river basin including the preliminary cost details.
<b>Positions Held</b>	Team Leader
<b>Activities Performed</b>	<p><i>A. Brief Description of the river basin</i></p> <p><i>B. Environmental Action Plan for rectifying the following issues identified</i>  Forest Catchment area -Soil Erosion -Reservoir siltation  Preliminary cost details for remedial measures of each type for each issue</p> <p><i>C. Environmental Action Plan for rectifying the Water Pollution (Surface and Ground Water Pollution) as identified in the basin including Preliminary cost details for remedial measures.</i></p> <p>Environmental Action Plan for rectifying the Environmental Issues in the Domestic Sector due to poor sanitation, drainage, solid waste etc, in water and soil as identified in the basin</p> <p>Describe all types of methodologies and technologies available for implementation to rectify the domestic pollution</p> <ul style="list-style-type: none"> <li>- Recycling methodologies available for sewage and solid waste i.e. for converting waste into wealth</li> <li>- Compare and suggest the feasible methods including Preliminary cost details for remedial measure of each type for each issue.</li> </ul> <p><i>E. Environmental Action Plan for rectifying the Environmental Issues in the Industrial sector, Solid Waste etc., in water and soil due to various types of industries as identified in the Basin.</i></p> <ul style="list-style-type: none"> <li>- Describe all types of methodologies and technologies available for implementation for each type of industries prevailing in the river basin so as to rectify the industrial pollution</li> <li>- Recycling methodologies available for sewage and solid waste i.e. for converting waste into wealth</li> <li>- Compare and suggest the feasible methods including Preliminary cost details for remedial measure of each type for each issue.</li> </ul> <p><i>F. Environmental Action Plan for rectifying the Environmental Issues in the Agricultural sector in water and soil due to pesticides, water logging, salinity, return flow etc., as identified in the Basin.</i></p> <ul style="list-style-type: none"> <li>- Describe all types of methodologies and technologies available for implementation for use of Chemical pesticides and fertilizers by promoting organic farming, Vermi composting etc.</li> <li>- Suitable rectification measures for water logging and salinity</li> <li>- Methodologies for conservation of water</li> </ul>

	<ul style="list-style-type: none"> <li>- Compare and suggest the feasible methods including Preliminary cost details for remedial measure of each type for each issue.</li> <li><i>G. Environmental Action Plan for rectifying the Environmental Issues due to water weeds in water resources as identified in the Basin.</i></li> <li>- Describe all types of methodologies and technologies for reducing/eradication of water weeds.</li> <li>- Recycling methodologies available for converting weeds into useful products if any</li> <li>- Preliminary cost details for remedial measure of each type of the issue</li> <li><i>H. Environmental Action Plan for rectifying the Environmental Issues due to Sand mining in water resources as identified in the Basin.</i></li> <li><i>I. Environmental Action Plan for rectifying the Environmental Issues due to Encroachments in water resources as identified in the Basin.</i></li> <li><i>J. Environmental Action Plan for rectifying the Environmental Issues due to Sea Water intrusion in water and soil as identified in the Basin.</i></li> <li><b>- Describe all types of methodologies and technologies for avoiding/reducing seawater intrusion.</b></li> <li><b>- Remedial measures to be taken in the affected areas including Preliminary cost details of each type, this also includes.</b></li> <li>- Review of the study for river basin relating to Environmental Action Plan for river Basin</li> <li>- Design of Environmental methodologies and technologies</li> <li>- Suggestion of optimum and suitable preventive measures for environmental issues in the river basin</li> <li>- Analysis and Report writing including estimation of preliminary cost details</li> </ul>
<b>Name of the Assignment or Project</b>	<b>Recycling Of Waste Water for process</b>
<b>Year</b>	2000 to till date
<b>Location</b>	Tamil Nadu, India
<b>Client</b>	Textile, Leather, Surface Treatment & Engineering Industries
<b>Main Project Features</b>	Design, Work Supervision, Supply, Erection, Testing, Commissioning and operation & Maintenance Of the System – <b>Some of the important projects done from January, 2010 are listed in ANNEXURE.</b>
<b>Positions Held</b>	Team Leader

**13. Certification**

I the undersigned, certify that to the best of my knowledge and belief, this CV correctly describes me, my qualifications, and my experience. I understand that any willful misstatement described herein may lead to my disqualification or dismissal, if engaged.

(Signature of staff member & authorized representative of staff)	Date: 15/01/2021
(Name of authorized representative)	

**For TECHNO ENVIRO CONSULTANTS**

**CHIEF EXECUTIVE****EXCLUSIVE AUTOMOBILE & ENGINEERING INDUSTRIES**

S.NO	Name & Address of Industry	Type of Effluent	Scope of Work	Status	Contact Person
1.	CHIRAKKAL AUTOMOTIVE PVT LTD, SIDCO Industrial Estate, Ambattur, Chennai - 600098	NIL	Obtaining consent renewal	Completed in April, 2019 - <b>Consultant</b>	Mr. SHAHUL, DGM - 9840999128
2	UPASANA ENGINEERING LTD, SIDCO Industrial Estate, Ambattur, Chennai - 600 098	Zinc Plating Effluent: 10KLD	Revamping of ETP,RO Plant & DM Plant	Completed in February, 2012. Plant was operated till 2014	Mr. Paulraj, Mobile: 9840934262
3.	CEPHAS MEDICAL PVT LTD, MEPZ, Tambaram, Chennai - 600 045	Washing Effluent: 5KLD	Design, Supply, Erection, Commissioning of ETP & RO plant and TNPCB Consent	Completed in December, 2012	Mr.Saravanan, Manager - Production, Mobile: 9566228887
4.	SUNDARAM CLAYTON LTD - Die Casting Division , Padi, Chennai - 600 050	Trade Effluent - 200 KLD	Supply, Erection and Commissioning of Clarifier & Floating Aerators	Completed in October, 2012	Mr. Himanand, AGM, Mobile: 9600092793
5.	CHIRAKKAL AUTOMOTIVE PVT LTD, SIDCO Industrial Estate, Ambattur, Chennai - 600098	Pretreatment Effluent - 5 KLD	Design, Supply, Erection, Commissioning of ETP & RO plant	Completed in May, 2019 <b>Consultant</b> -	Mr. Shaul, DGM - 9840999128
6.	TMTE METAL TECH PVT LTD, SIDCO Industrial Estate, Ambattur, Chennai	Pretreatment Effluent - 10	Design, Supply, Erection, Commissioning of	Completed in <b>November - 2012. Now</b>	Mr. Kandasamy - HR -

	- 600098	KLD	ETP & RO plant	<b>periodical checking is being done</b>	954389899
7.	RAMIND COLD FORGE PVT LTD, SIPCOT Phase III, Ranipet, Vellore Dist	Pretreatment Effluent – 5 KLD & Sewage – 10 KLD	Design, Supply, Erection, Commissioning of STP,ETP & RO plant	STP & ETP Completed in <b>November – 2012</b> , RO Plant commissioning in progress	Mr. Ravi – Director - 9095189333
8.	GP COATING, SIDCO Industrial Estate, Ambattur, Chennai - 600098	Pretreatment Effluent – 2 KLD	Design, Supply, Erection, Commissioning of ETP & RO plant	Completed in <b>May - 2012</b>	Mr. Rajan, Proprietor - 9841021132
9.	<b>GLOSSY &amp; MATT, TASS Industrial Estate, Ambattur, Chennai - 600098</b>	<b>Pretreatment Effluent – 2 KLD</b>	<b>Design, Supply, Erection, Commissioning of ETP &amp; RO plant</b>	<b>Completed in May – 2012. Consultant</b>	<b>Mr.Ravi, Proprietor - 9444063670</b>
10.	TECNO DOORS PVT LTD ( <b>Fermator – Spain</b> ) SIPCOT Industrial Park, Sriperumbudur, Kancheepuram Dist	Pretreatment Effluent – 5 KLD & Sewage – 10 KLD	Design, Supply, Erection, Commissioning of STP,ETP & RO plant	Completed in <b>November - 2010 Consultant</b>	Mr. Jyothi – Manager - 9003079016
11.	SUVIRE ELECTRIC PVT LTD, SIPCOT Industrial Park, Sriperumbudur, Kancheepuram Dist	Pretreatment Effluent – 2 KLD	Design, Supply, Erection, Commissioning of ETP & RO plant	Completed in <b>November – 2010 - Consultant</b>	Mr. Giridhari, Director - 9600023334
12.	PEPPERL FUCHS MANUFACTURING INDIA PVT LTD ( <b>Germany</b> ), SIPCOT Industrial Growth Center, Oragadam, Kancheepuram Dist	Pretreatment Effluent – 5 KLD & Sewage – 10 KLD	Design, Supply, Erection, Commissioning of STP,ETP & RO plant	Completed in <b>November – 2010. Periodical inspection is being done</b>	Mr Bala, Manager - 9962507101
13.	BRIGHT METAL FINISHERS, SIPCOT Industrial Park, Irrungattukottai, Kancheepuram Dist	Zinc Plating Effluent – 10 KLD	Design, Work supervision and Commissioning of ETP	Completed in <b>April – 2009. Periodical inspection is being done</b>	Mr. Murugan, Proprietor - 9841038671
14.	SIVASRI ENGINEERING PVT LTD, SIPCOT Industrial Park, Irrungattukottai, Kancheepuram Dist	Sewage – 5KLD	Design, Supply, Erection, Commissioning of STP	Completed in <b>September – 2010 - Consultant</b>	Mr. Rajagopal, Managing Director - 9841289201

15.	CHENNAI ENGINEERING COATING PVT LTD, SIPCOT Industrial Park, Irrungattukottai, Kancheepuram Dist	Pretreatment Effluent – 5 KLD	Design, Work supervision and Commissioning of ETP	Completed in <b>September – 2010</b> - <b>Consultant</b>	Mr. Venugopal Managing Director - 9884412290
16.	GREAVES COTTON LIMITED, Petrol Engine Unit, SIPCOT Industrial Complex, Gummidipoondi	Pretreatment Effluent – 5 KLD & Sewage – 10 KLD	Design, Work supervision and Commissioning of ETP & STP	Completed in <b>September - 2009</b>	Mr. Manivannan, Manager - 9626248223
17.	M/s ACCURATE PRODUCTS CORPORATION PVT LTD, Plot No: AC – 25A & 22A, SIDCO Industrial Estate, Thirumudivakkam, Chennai – 600 044	-----	TNPCB Approval	Completed in May,2011 <b>Consultant</b> -	Mr. Pal, General Manager, Mobile: 9840769222
18.	M/s Five Star Micro base Coating India PVT Ltd, Thirumudivakkam, Chennai - 600044	Phosphating Effluent – 5 KLD	TNPCB Approval	Completed in June,2012 - <b>Consultant</b>	Mr. Sampath, Managing Director - 9444054541
19.	M/s R.K. Surface Techniques PVT LTD, SIDCO Industrial Estate, Thirumudivakkam, Chennai - 600044	Hard Chrome plating effluent – 1 KLD	Design, Work supervision and Commissioning of ETP & TNPCB Approval	Completed in March, 2010	Mr. Magesh, Director - 9840161337
20.	M/s Bonfiglioli Transmissions PVT Ltd, SIDCO Industrial Estate Thirumudivakkam, Chennai - 600044	Surface treatment Effluent – 5 KLD	Design, Work supervision and Commissioning of ETP & TNPCB Approval	Completed in June,2007	-----
21.	GRACE INFRASTRUCTURES PVT LTD (LEO FASTENERS, UNIT – II), R.S. No: 31/4, Thiruchitrambalam, Vanur Taluk, Villupuram Dist	Pretreatment Effluent – 10 KLD, Plating Effluent – 15 KLD & Sewage – 10 KLD	Design, Work supervision and Commissioning of ETP, RO Plant & STP	Completed in April, 2017	Mr. Krishnan, Manager - 9360730099
22	M/s. BRIGHT ELECTRO PROCESSOR, OMR, Kandanchavadi, Chennai -	Zinc Plating Effluent – 10	Design, Work supervision and Commissioning of	Completed in 2018 –	Jayakumar – CEO -

	600096	KLD	ETP & RO Plant	Consultant	9841098137
24	M/s. ELITE METAL FINISHERS, Industrial Estate, Perungudi, Chennai - 600096	Zinc Plating Effluent – 3 KLD	Design, Work supervision and Commissioning of ETP	Completed in 2007 - Consultant	Ravi – Partner - 9962174902
25	M/s. ELITE METAL FINISHERS, Irrungattukottai, Sreeperumbudur Taluk	Zinc Plating Effluent – 5 KLD	Design, Work supervision and Commissioning of ETP & RO Plant	To be started	Ravi – Partner - 9962174902
26	M/s. A. P. TOOLS, Irrungattukottai, Sreeperumbudur Taluk	Zinc Plating Effluent – 10 KLD	Consultancy Service	Completed in July, 2019 - Consultant	Thomas – GM - 9962093750
27	Radiant Electroplaters, Plot No: 32, K. M. A. Garden Road, Chinandimadam, Kodungaiyur, Chennai – 600 118	Zinc Plating Effluent – 5 KLD	Consultancy Service	Completed in July, 2020 - Consultant	Akbar – Proprietor - 9962021400
28	KUMAR INDUSTRIES, SIPCOT Industrial Park, Vallam, Sreeperumbudur Taluk, Kancheepuram Dist	Pretreatment effluent – 10 KLD	Design, Work supervision and Commissioning of ETP & RO Plant	Completed in March – 2019 - Consultant	Muthukumar – Partner - 9940622620

**For TECHNO ENVIRO CONSULTANTS**



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